

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 181/2026

ATUL MISHRA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

I.A. No. 54423/2026 (Application for intervention/impleadment)

Date : 19-02-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :Dr. Vinod Kumar Tewari, AOR
Mr. Pawan Kumar Shukla, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Mr. Vishwa Pati Trivedi, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Manindra Dubey, Adv.
Mr. Ravi Ketan, Adv.
Mr. Jitesh Sharma, Adv.

For Respondent(s) :Mr. Tushar Mehta, SG
Mrs. Prerna Dhall, adv.
Mr. Madhav Goel, adv.
Mr. Bhavan Kapoor, Adv.
Mr. Amrish Kumar, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Sachin Gupta, AOR
Mr. Rohit Pradhan, Adv.
Ms. Surekha Srinivasan, Adv.

For Impleader(s) Mr. Shivam Singh, Adv.
Mr. J. S. Marahatta, adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Kadam Hans, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Writ Petition is disposed of in terms of the signed
orders.

Pending application(s) including the application for
intervention/impleadment stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)

(Two signed orders are placed on the file)